

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **22.01.2021 at 2.15 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/162 - 169/2020

PETITION NUMBER : CP/423 - 430/CAA/2020

NAME OF THE APPLICANT : Efficient Farms Pvt Ltd & 6 Ors

NAME OF THE RESPONDENT : GHIL Exports Private Ltd

UNDER SECTION : 230 of CA 2013

ORDER

None present for the parties.

In the circumstances, the matter stands adjourned to **05.03.2021** for the appearance of the Petitioner, failing which, the Petition will be dismissed for non-prosecution.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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